

NOTICE

As directed, kindly take notice that due to non-availability of Hon'ble Mr. Justice Sudhir Singh, the D.B.-II comprising Hon'ble Mr. Justice Sudhir Singh & Hon'ble Mr. Justice Shailendra Singh will not hold court today i.e. on 1st May, 2026. Cases listed before their Lordship's Board shall stand over for the day.

Urgent roster matters/cases listed before Hon'ble D.B.-II, and those cases that have been fixed for today may be mentioned before Hon'ble D.B.-VI.

Take further notice that Hon'ble Mr. Justice Shailendra Singh will sit singly at 11.15 A.M. in court no. 206 (Cent. Building) and will take up the Provisional list-I printed in today's daily cause list.

Patna High Court
Dated, 1st May, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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